

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:-

12 MAY 1994

APPLICATION NUMBER: 265 of 1994.

APPLICANTS:

RESPONDENTS:

Sri.A.Bhanu, and Others v/s. Indian Institute of Horticultural
Te. Research, Bangalore

1. Sri.D.Leelakrishnan, Advocate, No.G-5, Brigade Links,
No.541, First Main Road, Seshadripuram, Bangalore-20.
2. Sri. S.V.Shastri, Advocate, Second Floor, Srinivasa Bldg,
Near Sampige Theatre, First Cross, Sampige Road, Bangalore-3.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 04-05-1994.


for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

Issued

O/k

Ln

13/5/94

CENTRAL ADMINISTRATIVE TRIBUNAL,
BANGALORE BENCH.

ORIGINAL APPLICATION NO. 265/1994

WEDNESDAY, THE 4TH DAY OF MAY, 1994

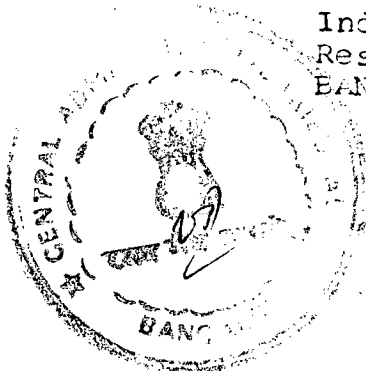
Shri V. Ramakrishnan ... Member (A)

1. The Indian Institute of Horticultural Research Employees Association,
C/o Indian Institute of Horticultural Research, Hessaraghatta Lake Post,
BANGALORE: 560 089 represented by
its President Sri. A. Ehanu.
 2. Sri S.A. Sreedhara,
Son of S. Anantharamaiah,
Aged about 38 years,
Technical Officer,
Indian Institute of Horticultural Research, Hessaraghatta Lake Post,
BANGALORE: 560 089.
 3. Sri S.C. Chandrashekar,
Son of Late S.T. Channappaiah,
Aged about 36 years,
Laboratory Technician (T-4),
Indian Institute of Horticultural Research, Hessaraghatta Lake Post,
BANGALORE: 560 089.
 4. Dr. C.K. Mathai,
Son of late C.M. Koshi,
Aged about 48 years,
Senior Scientist,
Indian Institute of Horticultural Research, Hessaraghatta Lake Post,
BANGALORE: 560 089.
 5. Dr. K. Srinivas,
Son of K. Shetty,
Aged about 42 years,
Senior Scientist,
Indian Insitute of Horticultural Research, Hessaraghatta Lake Post,
BANGALORE: 560 089.
- ... Applicants

(By Advocate Shri D. Leela Krishnan)

Vs.

....2/-



The Indian Institute of Horticultural
Research,
Hessaraghatta Lake Post;
BANGALORE: 560 089
represented by its Director

.... Respondents

(By Advocate Shri S.V. Shastri, Govt.
Standing Counsel)

O R D E R

Shri V. Ramakrishnan, Member (A)

Heard the learned counsel for the applicants as
also the learned counsel for the respondents.

2. The applicants have filed an MA No. 71/94 dated
24.1.94 for joint application, which is allowed. The
applicants now submit a Memo. ^{Stating} that they intend to settle
the subject matter of the above application amicably by
mutual discussion and pray for withdrawal of the appli-
cation. The counsel for the respondents has no objection
to the same. In view of this position, the application
is dismissed as withdrawn. No costs.

Sd-

TRUE COPY

(V. Ramakrishnan)
Member (A).

TCV

[Signature]
12/5/94
SECTION OFFICER
CENTRAL ADMIN. THE TRIBUNAL
ADDITIONAL
BANGALORE